

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No.: 16/184/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE COMPANY: M/s Noida Software Technology Park Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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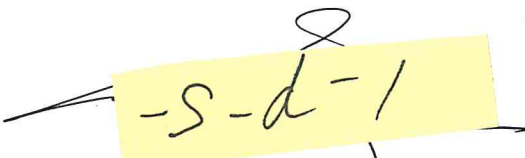
For the Petitioner (s) : None

For the Respondent (s) : None

ORDER

Petitioner prays for further time for getting permission from the Prosecuting Court for seeking compounding before this Bench.

To come up on 17th January, 2018. ✓


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)